

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 108**  
**78(ND)/2016**

**IN THE MATTER OF:**

Bahl Paper Mills Ltd. & Ors.  
V.

.... Petitioner/Applicant

M/s. Manila Resorts Pvt. Ltd. & Ors.

.... Respondents

**Order Under Section 397-398**

**Order delivered on 15.04.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON. ACTG. PRESIDENT**

**SH. L.N. GUPTA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

Mr. A. S. Chandhiok, Sr. Adv. with Ms. Manmeet Arora, Mr. Arnav Vidyarthi, Mr. Pulkit Deora and Mr. Rakesh Kumar, Advocates

For the Respondent:

Mr. Manoj Kumar Garg, Advocate  
Mr. Ravi Ranjan, Adv. for R7  
Ms. Animesh Sinha, Adv.

**ORDER**

List the matter on 06.05.2021.

— Sd —

**(B.S.V. PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

— Sd —

**(L.N. GUPTA)**  
**MEMBER (TECHNICAL)**

15.04.2021  
Vineet